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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 143 of 1995
in
O.A. NO. 1377 of 1991

New Delhi this the 3rd day of July, 1995.

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Sunder Singh S/O Medi Singh
R/O Village Borya P.O. Jhajjan,
Distt. Bulandshahar (UP). ... Applicant
(By Shri V. P. Sharma, Advocate)

Versus

Shri I. P. S. Anand,
Divisional Railway Manager,
Northern Railway, Delhi Divn.,
New Delhi. ... Respondent

ORDER (ORAL)

Shri Justice S. C. Mathur -

Learned counsel for the applicant seeks to withdraw this application as he has omitted to annex certain documents. The application is accordingly rejected as withdrawn. The applicant shall be at liberty to file fresh application subject to legal ~~service~~ ~~pleas~~.
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(K. Muthukumar)
Member (A)

(S. C. Mathur)
Chairman

/as/